

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 150 OF 2017 IN  
DFR NO. 390 OF 2017**

**Dated: 21<sup>st</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Indian Wind Power Association ...Appellant(s)**

**Vs.**

**Tamil Nadu Generation & Distribution Corporation Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Balaji  
Ms. Shruti Iyer

Counsel for the Respondent(s) : -

**ORDER**

**IA NO. 150 OF 2017  
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 12.04.2017. Dasti, in addition, is permitted.

List the matter on **12.04.2017.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/sh*